

ITEM NO.10

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23604/2014

(Arising out of impugned final judgment and order dated 11-03-2014 in RP No. 2809/2013 passed by the National Consumers Disputes Redressal Commission, New Delhi)

M/S BALWANT SINGH AND SONS

Petitioner(s)

VERSUS

NATIONAL INSURANCE COMPANY LTD & ANR.

Respondent(s)

Date : 24-07-2019 This petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Rohit Sharma, Adv.
Mr. Rounak Nayak, Adv.
Mr. Atul Agarwal, Adv.
Mr. Kumar Dushyant Singh, AOR

For Respondent(s) Mrs. Nanita Sharma, AOR
Mr. vivek Sharma, Adv.
Mr. Amar Deep Sharma, Adv.
Mr. Bajrang Lal Jat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 30.07.2019

(GULSHAN KUMAR ARORA)
COURT MASTER

(SAROJ KUMARI GAUR)
COURT MASTER